

आयकर अपीलीय अधिकरण “सी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं. ITA No.583/Chny/2023
(निर्धारण वर्ष / Assessment Year: 2017-18)

DCIT Central Circle-1(3) Chennai.	बनाम/ Vs.	M/s. SRM Engineering Construction Corporation Ltd., 24, G.N.Chetty Road, T.Nagar Chennai-600 017.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. AAFCS-5856-E		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकी ओरसे/ Appellant by	:	Shri Suresh Guduri (JCIT)-Ld. Sr. DR
प्रत्यर्थीकी ओरसे/ Respondent by	:	Shri D. Anand (Advocate)- Ld. AR

सुनवाईकी तारीख/ Date of final Hearing	:	09-02-2024
घोषणाकी तारीख / Date of Pronouncement	:	09-02-2024

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of consolidation of this departmental appeal along with cross-appeals in ITA Nos.489/Chny/2023 & 1084/Chny/2023, it transpires that this is a duplicate manual appeal and filed inadvertently by the department. Another appeal for same year has been e-filed by the department which has been numbered as ITA No.1084/Chny/2023. The Ld. Sr. DR submitted that manual appeal may be dismissed.

2. Accepting the same, this appeal filed by revenue is dismissed as being duplicate appeal.

Order pronounced on 09th February, 2024.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / **VICE PRESIDENT**

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated : 09-02-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF